

THE NATIONAL COMPANY LAW TRIBUNAL, MUMBAI DIVISION – I,
MUMBAI

CA(CAA)-236/230-232/MB/2018

CORAM : SHRI B.S.V. PRKASH KUMAR, MEMBER (J)
SHRI RAVIKUMAR DURAIKAMY, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **12.7.2018**

NAME OF THE PARTIES: **KAA VEE RETAIL INFRA PVT. LTD.**

SECTION OF THE COMPANIES ACT: Section 230-232 of Companies Act,
2013

ORDER

24. CA(CAA)-236/230-232/MB/2018

At request, list this matter on 29.8.2018.

Sd/-

RAVIKUMAR DURAIKAMY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)